Fourteenth Loksabha

Session : 3
Date : 22-12-2004

Participants : Ola Shri Sis Ram

Title : Statement regarding status of implementation of recommendations contained in the 2nd Report of Standing Committee on Coal and Steel pertaining to Ministry of Mines.

12.06 hrs.

STATEMENT BY MINISTER

खान मंत्री (श्री शीश राम ओला) : माननीय अध्यक्ष महोदय, मैं लोक सभा बुलेटिन भाग-2, दिनांक एक सितम्बर, 2004 के द्वारा जारी किए गए माननीय लोक सभा अध्यक्ष के निर्देश 73क के अनुसरण में कोयला और इस्पात सम्बन्धी संसदीय स्थायी समिति की दूसरी रिपोर्ट में शामिल सिफारिशों के कार्यान्वयन की स्थिति के सम्बन्ध में यह वक्तव्य दे रहा हूं।

कोयला और इस्पात सम्बन्धी समिति ने 12 अगस्त, 2004 को हुई अपनी बैठक में वर्ा 2004-2005 की अनुदान मांगों पर विचार किया। समिति ने खान विभाग के अधिकारियों का मौखिक साक्ष्य भी लिया। समिति ने विभाग के लक्ष्यों, उद्देश्यों और उपलब्धियों के सन्दर्भ में खान विभाग की अनुदान मांगों का विश्लेाण करते समय स्थायी समिति की दूसरी रिपोर्ट भी प्रस्तुत की, जो खान विभाग की अनुदान मांगों (2004-2005) के सम्बन्ध में थी।

स्थायी समिति ने अपनी रिपोर्ट में कुल मिलाकर 25 सिफारिशें कीं। इन सिफारिशों पर की गई कार्रवाई की रिपोर्ट को इस विभाग के दिनांक 6 दिसम्बर, 2004 के कार्यालय ज्ञापन द्वारा समिति को भिजवा दिया गया। रिपोर्ट की 25 सिफारिशों में से 17 सिफारिशों पर यथोचित कार्रवाई कर ली गई है।

आठ सिफारिश पैरों के मामले में सरकार द्वारा प्रारम्भ किए गए क्रियान्वयन सम्बन्धी स्थिति से समिति को अवगत करा दिया गया है, क्योंकि इन मामलों में सम्मिलित मुद्दों को विभिन्न स्तरों पर प्रोसेस किया जा रहा है। इन मुद्दों पर मंत्रिमंडल अथवा सचिवों की समिति अथवा योजना आयोग अथवा एक से अधिक मंचों द्वारा विचार किया जाना है। अतएव, इन मामलों में निर्णय यथासमय लिया जायेगा और जैसे ही अंतिम कार्रवाई की जाएगी, समिति को उससे अवगत करवा दिया जायेगा।

स्थायी समिति ने खान विभाग के प्रतिनिधियों का दूसरा मौखिक साक्ष्य 15 अक्टूबर, 2004 को लिया और विचार-विमर्श के दौरान समिति ने दो वियों को विस्तृत जांच के लिए चुना है, जो समिति के जांचाधीन हैं और इन पर सिफारिशें अभी प्राप्त होनी हैं।

-___________

MR. SPEAKER: I must compliment the hon. Minister. This is the second statement from the Ministers under Direction 73A. I am sure that other hon. Ministers will also follow his footsteps.

Now, we will take the Calling Attention. Shri Rupchand Pal.

... (*Interruptions*)

SHRI SUKHBIR SINGH BADAL (FARIDKOT): Sir, the constitutional machinery in the State of Punjab is being destroyed... (*Interruptions*) *The Hindustan Times* has come out with a Hawala scam** We need an inquiry into it. ... (*Interruptions*)

MR. SPEAKER: Please sit down. Let me know about the issue first.

... (*Interruptions*)

अध्यक्ष महोदय **:** यह क्या बात है? सब अपनी सीट पर जाइये।

...(व्यवधान)

अध्यक्ष महोदय **:** आप अपनी सीट पर जाइये। सब बैठ जाइये, प्लीज।

...(व्यवधान)

SHRI SUKHBIR SINGH BADAL : We need a CBI inquiry into the issue. Are there two laws in this country, namely, one to protect the Congress Government, and the other to punish the Opposition Members by the Government in power? ... (*Interruptions*)

अध्यक्ष महोदय **:** आप यहां आकर खड़े हो जाएंगे? आप लोग जानते नहीं कि मुद्दा उठाने का तरीका क्या है? आप क्या बात करते हैं?

...(व्यवधान)

अध्यक्ष महोदय **:** आप बैठिये। आप लोग अपनी सीट पर जाइये। मुद्दा उठाने का एक तरीका होता है।

...(व्यवधान)

अध्यक्ष महोदय **:** आप बैठिये न, आपको किसने बुलाया? आप लोग बैठ जाइये।

... (*Interruptions*)

**Expunged as ordered by the Chair.

MR. SPEAKER: Please sit down. I have not asked for your advice.

...(*Interruptions*)

SHRI SUKHBIR SINGH BADAL : Sir, we have been requesting permission from you for the last 20 days to allow us to speak on this issue in this House. ...... *(Interruptions)* ...*

MR. SPEAKER: You cannot stand here. Please go to your seats.

... (*Interruptions*)

MR. SPEAKER: I will not allow this. Do not record anything. Nothing will be recorded. Please go to your seats.

(Interruptions) ...

MR. SPEAKER: Please go to your seats first.

... (*Interruptions*)

MR. SPEAKER: Please go to your seats, and raise it in a manner that is permitted.

... (*Interruptions*)

MR. SPEAKER: I was not even able to listen to the issue being raised.

... (*Interruptions*)

MR. SPEAKER: Please sit down. Let me conduct the proceedings of the House in a proper manner.

... (*Interruptions*)

अध्यक्ष महोदय **:** प्लीज़ बैठिए। यह भी कोई तरीका है? अभी कालिंग अटैन्शन लेना है, उसके बाद आपकी बात सुनेंगे।

...(व्यवधान)

SHRI SUKHBIR SINGH BADAL : Sir, I have also asked for a Calling Attention on this particular issue. For the last 20 days we have been requesting you to permit us to speak in this House, but you have not allowed it. ... (*Interruptions*)

अध्यक्ष महोदय **:** कालिंग अटैन्शन इसमें नहीं आता, आप जानते हैं। मैंने आपको बोल दिया था।

... (*Interruptions*)

* Not Recorded

MR. SPEAKER: You are making an allegation against somebody who is not present in the House. It is not allowed. How can I allow calling attention?

... (*Interruptions)*

MR. SPEAKER: You are making an allegation against somebody who is not present in the House. How can you make an allegation?

SHRI SUKHBIR SINGH BADAL : It is not an allegation. ... (*Interruptions*)

MR. SPEAKER: There is nobody to represent him.

... (*Interruptions*)

MR. SPEAKER : फिर भी हम कोशिश करेंगे। I will try to accommodate you during what is called ‘Zero Hour’.

... (*Interruptions*)

SHRI SUKHBIR SINGH BADAL : For the last 20 days, we were requesting you to give us a chance.

MR. SPEAKER: I have not got any notice before me. This is not fair. You are making an allegation against the Chair.

... (*Interruptions*)

MR. SPEAKER: I will come to it.

SHRI SUKHBIR SINGH BADAL : It is a very sensitive matter. ... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, इसे कालिंग अटैन्शन से पहले ले लीजिए।...(व्यवधान)

MR. SPEAKER: Once I start taking up other matters, I will have to go on with it.

हम बाद में आपकी बात सुनेंगे। You cannot compel me. Sorry, I cannot be compelled. You should not behave like this; I would not allow this.

... (*Interruptions*)

MR. SPEAKER: Nothing is being recorded.

...(व्यवधान)

अध्यक्ष महोदय : मैं आपकी बात सुनने के लिए तैयार हूं, लेकिन इस तरह से नहीं सुनूंगा।

...(व्यवधान)

MR. SPEAKER: Do not record anything.

... (*Interruptions*)

अध्यक्ष महोदय : हम कालिंग अटैन्शन के बाद आपकी बात जरूर सुनेंगे।

...(व्यवधान)

MR. SPEAKER: When nothing is being recorded, why are you worried?

... (*Interruptions*)

MR. SPEAKER: Nothing is being recorded.

... (*Interruptions*)

अध्यक्ष महोदय : आप अपनी सीट पर जाइए। हम आपको बोलने का मौका देंगे।

...(व्यवधान)

MR. SPEAKER: Nothing should be recorded.

... (*Interruptions*)

अध्यक्ष महोदय : आपको मुद्दा उठाने का मौका देंगे, लेकिन इस तरह नहीं।

...(व्यवधान)

MR. SPEAKER: I cannot single out one matter. In that case, I will have to give up all Call Attention Notices. How can I do it? I will not give you a chance now. You can go on shouting. I am saying that I will give you an opportunity to speak, but there is a procedure to be followed.

... (*Interruptions*)

MR. SPEAKER: Please sit down. This is becoming a fashion to everybody. Please sit down.

... (*Interruptions*)

अध्यक्ष महोदय **:** आप अपनी सीट में जाइए। I shall not entertain you, unless you go back to your seats. You must go back to your seats first.

...(व्यवधान)

MR. SPEAKER: You can go on shouting.

... (*Interruptions*)

अध्यक्ष महोदय **:** इस तरह सारा दिन चिल्लाने से भी कुछ नहीं होगा।

...(व्यवधान)

MR. SPEAKER: Nothing should be recorded.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, ये पिछले सैशन से कोशिश कर रहे हैं।...(व्यवधान)

MR. SPEAKER: I know that you are trying to help me. I take it, Prof. Malhotra, that you want the House to function properly. I accept your help. Kindly ask them to please go back to their seats. I will never allow him, if it goes like this. He can go on shouting everyday. Hon. Members, you must go back to your seats. Please learn to have some manners.

... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, सुप्रीम कोर्ट ने ...(व्यवधान)

अध्यक्ष महोदय **:** हम आपसे कह रहे हैं, you are trying to help me, I believe. I am saying that let us take up the Calling Attention Notices first. Otherwise, I cannot take them up. These are important matters.

... (*Interruptions*)

अध्यक्ष महोदय **:** हम दो इश्यू एक साथ नहीं ले सकते। I cannot single out one for this purpose and then go back to the Calling Attention Notices and then again come back to Special Mentions. It cannot happen like that.

... (*Interruptions*)

MR. SPEAKER: I committed that I shall call his name after taking up the Calling Attention Notices.

... (*Interruptions*)

MR. SPEAKER: I am giving my commitment that I shall call him.

...(व्यवधान)

अध्यक्ष महोदय **:** यह नहीं हो सकता, आप उनको समझाइये। हम आपको बोलने का मौका देंगे। What more can I do?

...(व्यवधान)

अध्यक्ष महोदय **:** तीनों कालिंग अटैंशन हो जाने के बाद हम आपको बोलने का मौका देंगे।

...(व्यवधान)

अध्यक्ष महोदय **:** आप क्यों बोल रहे हैं ? आपकी कोई भी बात रिकार्ड में नहीं जा रही है।

...(व्यवधान)

अध्यक्ष महोदय **:** हम सबके सामने कमिट करते हैं कि आपको बोलने का मौका देंगे।

...(व्यवधान)

श्री लाल कृण आडवाणी (गांधीनगर) : अध्यक्ष महोदय, पंजाब के हमारे साथी काफी समय से इस बात को लेकर ऐजीटेटेड हैं। मेरा आपसे अनुरोध है कि आज आप एक प्रकार से अपवाद स्वरूप इनको बोलने की अनुमति दे दें और ये अपने स्थान से बोलेंगे - मेरे विचार से यह ठीक रहेगा। मेरा आपसे अनुरोध है, क्योंकि यह काफी समय से इस विाय को उठाने में लगे हुए हैं। मेरे पास भी कई बार आये हैं। ...(व्यवधान)

MR. SPEAKER: I am giving my word in front of the House.

... (*Interruptions*)

अध्यक्ष महोदय **:** आप बैठ जाइये। I have not asked your help. If I need your assistance, I will request you. Please sit down.

...(व्यवधान)

MR. SPEAKER: There are 53 matters of special importance. I cannot select just one because somebody is raising it forcefully. Then, I have to go through the entire list. I am promising to you that I shall continue to sit till you get a chance. I am giving that word. अब आप बोलिये कि हम क्या करें ?

...(व्यवधान)

अध्यक्ष महोदय **:** आप लोग बैठ जाइये। हम आपको बोलने का मौका देंगे। His name appears at serial number 17 in the list.

PROF. VIJAY KUMAR MALHOTRA : They are not raising this issue today; they are raising this right from last Session.

MR. SPEAKER: I am requesting you to please explain it to your friends that I will give them a chance today. ... (*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA : Sir, after taking up the Calling Attention Notices, let him be the first person to be called.

MR. SPEAKER: Very well, since it is a request, I will call him first. After taking up the Calling Attention Notices, I will give him the first chance.

...(व्यवधान)

अध्यक्ष महोदय **:** मैं यह सबको बोल रहा हूं। Now, I give the floor to Shri Rupchand Pal to speak on his Calling Attention Notice.

...(व्यवधान)

MR. SPEAKER: Shri Navjot Singh Sidhu, please sit down.

... (*Interruptions*)

MR. SPEAKER: Mr. Badal, if you disturb like this, I will not give you a chance to speak.

... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded, except the statement of Shri Rupchand Pal.

... (*Interruptions*)

MR. SPEAKER: Mr. Sidhu, it is very improper. What are you doing? This is very unfortunate.

... (*Interruptions*)

MR. SPEAKER: Please sit down. What is happening in this House? Can everybody speak without my permission? Let it be known that I would not allow this. You cannot pressurise me. Let the House go on like this till six o’clock.

प्रो. एस.पी.सिंह बघेल (जलेसर) : अध्यक्ष महोदय, मेरा भी नोटिस है।...(व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइये। यह मजाक करने की जगह नहीं है। यहां यह तमाशा नहीं चलेगा।

...(व्यवधान)

अध्यक्ष महोदय : यह तमाशा हम एलाऊ नहीं करेंगे। You get rid of me, if you want to do this. Whoever rises without my permission, I will name him.

...(व्यवधान)

MR. SPEAKER: The entire country is looking at us and you are behaving in this manner.